

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No. OHC-COMP-RTI-0001-2022-6486/ Date:26.04.2023

It is hereby notified that "Online RTI Portal" of the High Court of Orissa shall be launched in the High Court of Orissa with effect from 26.04.2023.

Citizens may register themselves on the RTI Portal to obtain information under the RTI Act by visiting the website of the High Court of Orissa.

Standard Operating Procedure and Guidelines for use of the RTI Portal is available in the Court's website.

By order

SM
26/4/2023
Registrar (Judicial)

Memo No. OHC-COMP-RTI-0001-2022-6487(200)/ Date:26.04.2023

Copy forwarded to:-

1. All Officers of the Court
2. Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
3. All Addl. Deputy Registrar-cum-Addl. Principal Secretaries/ All Asst. Registrar-cum-Sr. Secretaries/ All Secretaries/ PAs/ Law Researchers
4. All S.R/ A.S.R & O.C/ Superintendents/ Section Officers of the Court
5. Sr. Director (IT), NIC/ Superintendent, Computer Section to upload this and provide a link of "Apply Online for RTI" on the official website of Hon'ble High Court
6. Notice Board and the Causelist.

for favour of kind information and necessary action.

Done
26/04/2023
Central Project Coordinator